

FORM G (VERSION-2)

INVITATION FOR EXPRESSION OF INTEREST FOR EXCLUSIVE LINEN FABRIC PRIVATE LIMITED OPERATING IN MUMBAI, MAHARASHTRA AND SILVASSA, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	EXCLUSIVE LINEN FABRIC PRIVATE LIMITED CIN: U17299MH2020PTC336294 PAN: AAFCE7965C
2.	Address of the registered office	Tex Centre Premises Society Gala 202 H Wing 26/A Opp Chandivali Rd,Sakinaka, Mumbai City, Mumbai, Maharashtra, India, 400072
3.	URL of website	https://elfpl.stellarinsolvency.com/
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra & Silvassa, Gujarat
5.	Installed capacity of main products/ services	Information yet to be received from the management of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	Turnover- Rs. 51,67,13,000/- (INR Fifty-One Crore Sixty-Seven Lakh Thirteen Thousand Only), as per the last audited Balance Sheet filed by the Corporate Debtor for the F.Y. 2022-23.
7.	Number of employees/ workmen	Employees- 17 Workers- 86
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: cirp@exclusivelinenfabric.in Visit website: https://elfpl.stellarinsolvency.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: cirp@exclusivelinenfabric.in Visit website: https://elfpl.stellarinsolvency.com/
10.	Last date for receipt of expression of interest	03 rd January 2025
11.	Date of issue of provisional list of prospective resolution applicants	13 th January 2025
12.	Last date for submission of objections to provisional list	18 th January 2025

For Exclusive Linen Fabric Private Limited
(Under CIRP)


Authorised Signatory
IRP/RP

13.	Date of issue of final list of prospective resolution applicants	28 th January 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02 nd February 2025
15.	Last date for submission of resolution plans	04 th March 2025
16.	Process email id to submit Expression of Interest	cirp@exclusivelinenfabric.in

**For Exclusive Linen Fabric Private Limited
(Under CIRP)**



Authorised Signatory **Rajan Garg**

(Deemed) Resolution Professional

IBBI/IPA-001/IP- P02397/ 2021-2022/ 13624

For Exclusive Linen Fabric Private Limited - Under CIRP

Suite No. 5, 8th Floor, 207, Embassy Centre,

Jamnalal Bajaj Marg, Nariman Point,

Mumbai, Maharashtra - 400021

Place: Mumbai

Date: 05-12-2024

FINANCIAL EXPRESS

Indian Bank
ALLAHABAD
BANK OF LOCKER
Branch: VILE PARL WEST BRANCH, 101-102, First Floor, Sector-15, Connaught Place, New Delhi-110028

Punjab & Sind Bank
H.D. Law & Recovery Department
Corporate Office, Block-3, NBCC Office Block, East Kirti Nagar, Delhi-110027

SHRI LAKSHMI COIN LTD
Invitation for IPO to take over the assignment of NRI under IBC Code, 2016 read with Regulation 37 A of the IBC (Liquidation Process) Regulations, 2016

Form No. INC-26 (Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
Advertisement to publish in the newspaper for change of registered office of the Company from one state to another BEFORE THE CENTRAL GOVERNMENT

KUMAKA INDUSTRIES LIMITED
A Company registered under the Companies Act, 1956 and having its registered office at 43, Sherada Chambers, 33, New Market, Churchgate, Mumbai City, Mumbai - 400020, Maharashtra, India.
NOTICE is hereby given to the General Public that the Company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Annual General Meeting held on 25th December, 2024 to the effect that the Company to change its Registered Office from the "Jurisdiction of ROC Mumbai, Maharashtra" to the "Jurisdiction of ROC Ahmedabad in the state of Gujarat"

PANKAJ MANILAL KADAKIA MANAGING DIRECTOR
DIN: 00166339
ADDRESS: S/O MANILAL KADAKIA, 24, BHEEMKOLONY, RAJ COURSE CIRCLE, VADODRA - 390007 GUJARAT, INDIA

FORM A PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE CREDITORS OF TRANZLEASH HOLDINGS (INDIA) PRIVATE LIMITED
RELEVANT PARTICULARS
1. Name of corporate debtor: Transleash Holdings (India) Private Limited
2. Date of incorporation of corporate debtor: 09/07/2024

सातारा नगरपालिका, सातारा
एसावीएन लिमिटेड SJVN Limited
एसावीएन लिमिटेड (एसावीएन) (एसावीएन) लिमिटेड
एसावीएन लिमिटेड (एसावीएन) लिमिटेड (एसावीएन) लिमिटेड

GOORE INDUSTRIES LIMITED
Invitation for Expression of Interest for Exclusive Lined Fabric Private Limited Operating in Mumbai, Maharashtra and Kerala, Goa
RELEVANT PARTICULARS
1. Name of the corporate debtor: Exclusive Lined Fabric Private Limited

FORM B PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE STAKEHOLDERS OF BECKHAM TRADING PRIVATE LIMITED
RELEVANT PARTICULARS
1. Name of the corporate debtor: Beckham Trading Private Limited
2. Date of incorporation of the corporate debtor: 18/08/2013

Authorised Signatory
Public Announcement
FOR THE ATTENTION OF THE STAKEHOLDERS OF BECKHAM TRADING PRIVATE LIMITED
RELEVANT PARTICULARS
1. Name of the corporate debtor: Beckham Trading Private Limited
2. Date of incorporation of the corporate debtor: 18/08/2013

एसावीएन लिमिटेड SJVN Limited
एसावीएन लिमिटेड (एसावीएन) लिमिटेड (एसावीएन) लिमिटेड
एसावीएन लिमिटेड (एसावीएन) लिमिटेड (एसावीएन) लिमिटेड

GOORE INDUSTRIES LIMITED
Invitation for Expression of Interest for Exclusive Lined Fabric Private Limited Operating in Mumbai, Maharashtra and Kerala, Goa
RELEVANT PARTICULARS
1. Name of the corporate debtor: Exclusive Lined Fabric Private Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SUMMIT CENTRALS PRIVATE LIMITED
OPERATING BUSINESS OF INFRASTRUCTURE DEVELOPMENT, TRADING AND CONTRACTING UNDER THE JURISDICTION OF THE CENTRAL GOVERNMENT
RELEVANT PARTICULARS
1. Name of the corporate debtor: Summit Centrals Private Limited

CPS SHAPERS LIMITED
(Formerly known as CPS Shapers Private Limited)
Invitation for Expression of Interest for Exclusive Lined Fabric Private Limited Operating in Mumbai, Maharashtra and Kerala, Goa
RELEVANT PARTICULARS
1. Name of the corporate debtor: Exclusive Lined Fabric Private Limited

Less of share Certificates
NOTICE is hereby given that the following Share Certificates for 2000 shares of Kotak Mahindra Bank Limited have registered office at 27BCC, C 27, G Block, Bandra, Mumbai, District: Mumbai-400051 have been lost, misplaced and/or are untraceable.

AMBIT FINVEST PRIVATE LIMITED
Invitation for Expression of Interest for Exclusive Lined Fabric Private Limited Operating in Mumbai, Maharashtra and Kerala, Goa
RELEVANT PARTICULARS
1. Name of the corporate debtor: Exclusive Lined Fabric Private Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SUMMIT CENTRALS PRIVATE LIMITED
OPERATING BUSINESS OF INFRASTRUCTURE DEVELOPMENT, TRADING AND CONTRACTING UNDER THE JURISDICTION OF THE CENTRAL GOVERNMENT
RELEVANT PARTICULARS
1. Name of the corporate debtor: Summit Centrals Private Limited

EXPRESS CAREERS
PUNYASHLOK AHILYADEVI HOLKAR
SOLAPUR UNIVERSITY, SOLAPUR
(Under Maharashtra Public Universities Act, 2016)
Phone No. 0217-2744770 Email- registrar@sus.ac.in